

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.235 - IA/655(AHM)2022
in
CP(IB)/146(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

Aedent Ventures LLP
V/s
Kanel Industries Ltd

.....Applicant

.....Respondent

Order delivered on: 06/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Pragati Bansal, Adv. for Mr. Ravi Pahwa, Adv.
For the Respondent : Mr. Umesh Ved

ORDER

IA/655(AHM)2022

Ld. Counsel for the applicant is directed to serve revised copy of resolution plan to all the respondents.

List for further consideration on 19.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)